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ITEM NO.83

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C)

No(s). 7967/2014

RAM KISHUN

Petitioner(s)

VERSUS

STATE OF U.P & ANR
(with office report)

Respondent(s)

Date : 03/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Bharat Ram, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

Mr. Kunal Verma, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity granted by the Registrar's Court,
counter affidavit has not been filed on behalf of respondent
Nos.1 and 2.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.11.05
17:19:58 IST
Reason: